



MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD
SHILLONG - 793001

www.megassembly.gov.in

LIST OF BUSINESS

Autumn Session
Tuesday, September 10th, 2019.

GOVERNMENT BUSINESS

1. Questions.
2. Shri MAYRALBORN SYIEM, MLA to Call The Attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the News item published in "The Shillong Times" dated 17th August, 2019 under the caption "Deficit teachers body meets CM for regular pay".
3. Shri MAYRALBORN SYIEM, MLA to raise a Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business on the News item which appeared in "Nongsain Hima" dated 31st August, 2019 under the caption "Mynta yn pynmih ka Sorkar Assam ia ka thup kyrteng ha ka NRC".
4. Shri A. L. HEK, Minister in-charge Health & Family Welfare to lay a Statement relating to Starred Question No. 1 replied on 09.09.2019.

Contd...2/-

5. Shri CONRAD K. SANGMA, Chief Minister in-charge Planning to lay a Statement relating to a Call Attention Notice by Shri Mayralborn Syiem, MLA under the caption “Kiei ki kam pynroi ba lah leh ka Sorkar ha khappud : RBSU”.
6. Shri SNIAWBHALANG DHAR, Minister in-charge Commerce & Industries to lay the following :-
 - (i) 36th Annual Report of the Meghalaya Handloom and Handicrafts Development Corporation Limited for the year ending 31st March, 2015.
 - (ii) 37th Annual Report of the Meghalaya Handloom and Handicrafts Development Corporation Limited for the year ending 31st March, 2016.
 - (iii) 38th Annual Report of the Meghalaya Handloom and Handicrafts Development Corporation Limited for the year ending 31st March, 2017.
7. Shri SNIAWBHALANG DHAR, Minister in-charge Commerce & Industries to lay the Forty Four Annual Report of the Meghalaya Industrial Development Corporation Limited for the year 2014 and 2015.
8. Shri JAMES K. SANGMA, Minister in-charge Power to lay the following :-
 - (i) The Seventh Annual Report of the Meghalaya Power Distribution Corporation Limited for the year 2015-2016.
 - (ii) The Seventh Annual Report of the Meghalaya Power Transmission Corporation Limited for the year 2015-2016.

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- (iii) The Seventh Annual Report of the Meghalaya Power Generation Corporation Limited for the year 2015-2016.
- (iv) The Seventh Annual Report of the Meghalaya Energy Corporation Limited for the year 2015-2016.

9. Voting on Supplementary Demand.

Shillong :
The 9th September, 2019.



Dr. Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.